

of jute in the market so far during the current jute season on 1985-86 is estimated between one lakh to two lakh bales. Arrivals are presently confined only to markets in early-sown areas in Assam, North Bengal and North Bihar.

(b) and (c) Industry and trade are reported to be buying jute in all up-country markets.

(d) Regular monitoring of price is being done to ensure effective price support if necessary.

Textile Modernisation Fund

618. SHRI ANANTA PRASAD SETHI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the policy of Government regarding the Textile Modernisation Fund has been finalised,

(b) if so, the details thereof,

(c) whether any suggestions/study has been conducted by the Indian Cotton Mills Federation; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b) Under the new Textile Policy it has been decided to create a Textile Modernisation Fund in order to enable the industry to generate internal resources for modernisation. The precise modalities are yet to be finalised.

(c) and (d) A statement is given below.

Statement

The Indian Cotton Mills Federation in their replies to the questionnaire of the Study Group appointed by the Planning Commission on financing of Private Corporate Sector in the Sixth Five Year Plan had *inter-alia* suggested the creation of a Textile Modernisation Fund, to meet the resources gap for

financing the modernisation needs of the Textile Industry. According to their suggestion the Fund may be created by :

(a) Refund of around 20% of excise collections made from mills; and

(b) Allowing mills to appropriate and set apart upto 30% of the pre-text profits before depreciation subject to the condition that the amounts to earmarked will be utilized only for payment of machinery required for modernisation. The amount so funded should be eligible for tax rebate in the year of appropriation.

Export of Garments

619. DR A.K PATEL : Will the Minister of SUPPLY AND TEXTILES be pleased to refer to the reply given to Unstarred Question No. 894 on 27 July, 1984 regarding export of garments and state :

(a) the total quantity and value of exports of (i) quota items (ii) non-quota items during 1981 to 1983 separately for each category and each country (including each EEC country) listed in statement to abovenoted question;

(b) what are the major non-quota items exported to each restrained country during 1980 to 1983 giving total quantity and value exported in each of the year; and

(c) with reference to reply given in para (vi) of pars (b) of abovenoted question and AEPC Policy Circular No. 84/18 dt. 4-6-1984, whether a copy of summary of suggestion given by trade for 1985 Quota Policy in the structured questionnaire filled up by AEPC members be placed on the Table of the House ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) A statement (annexure-I) is laid on the Table of the House. [Placed in Library. See No. LT-1238/85].

(b) A statement (annexure-II) is laid on the Table of the House. (Placed

in Library. See No. LT-1238/85). Information for the year 1980 is not available.

(c) Summary of agreed suggestions given by trade on Export Entitlement Distribution Policy for 1985 as furnished by the Apparel Export Promotion Council is (annexure-III) laid on the Table of the House. (Placed in Library. See No. LT-1238/85.

Modernisation of Durgapur steel plant

620. SHRI BASUDEB ACHARIA : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the Union Government have sanctioned about Rs. 1200 crores for the modernisation of the Durgapur Steel Plant;

(b) if so, whether the said modernisation has since started; and

(c) if not, reasons for not starting the modernisation work ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) No sir.

(b) and (c) Government has sanctioned Rs. 25 crores for preliminary and enabling works for the technological upgradation and modernisation of Durgapur Steel Plant. The scheme will

be taken up for an investment decision after the VII Plan allocations of the steel sector are finalised.

Opening of Branches of Commercial Banks in Bihar

621. SHRI PRAKASH CHANDRA : Will the Minister of FINANCE be pleased to state;

(a) the number of branches of various Commercial banks in Bihar opened district-wise during the last three years ;

(b) whether steps have been taken to increase the bank branches in 1985-86; and

(c) if so, the number of more branches of various commercial Banks proposed to be opened in Bihar in 1985-86, district-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) During the years 1982, 1983 and 1984, Commercial Banks have opened 777 branches in Bihar. In addition, in the beginning of the year 1985 the banks were also holding authorisations for opening 441 new offices in the State. District-wise details are set out in the statement given below. The banks have been advised to utilise the pending authorisations expeditiously.

Statement

District	Number of offices opened between 1.1.1982 to 31.12.1984	Number of authorisation pending with banks for opening officer (As on 28.2.1985)
1	2	3
1. Aurangabad	18	0
2. Begusaraih	12	5
3. Bhagalpur	25	7
4. Bhojpur	10	25
5. Darbhanga	26	8